

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF STAR FACILITIES MANAGEMENT LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	STAR FACILITIES MANAGEMENT LIMITED
2.	Date of incorporation of corporate debtor	19.10.2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22222DL2007PLC169640
5.	Address of the registered office and principal office (if any) of corporate debtor	Half Basement no. 1, Sandhya Deep Building 15, East of Kailash, South Delhi, New Delhi, Delhi, India, 110065
6.	Insolvency commencement date in respect of corporate debtor	16-05-2025
7.	Estimated date of closure of insolvency resolution process	11-11-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Aarsh Resolution Professionals Pvt Ltd Registration.No:IBBI/IPE-0115/IPA-1 /2024-25/50078
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email: atulmittalip135@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email:cirp.starfacilitiesmgmg ltd@gmail.com
11.	Last date for submission of claims	30.05.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the STAR FACILITIES MANAGEMENT LIMITED on 16th May 2025.

The creditors of STAR FACILITIES MANAGEMENT LIMITED are hereby called upon to submit their claims with proof on or before **30th May 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Atul Mittal
Aarsh Resolution Professionals Pvt Ltd
Through its Designated Director Mr. Atul Mittal
Appointed as Interim Resolution Professional
IP Registration No. IBBI/IPE-0115/IPA-1/2024-25/50078

Date: 19/05/2025
Place: Delhi

In the matter of M/s Star Facilities Management Limited